

PROCEEDINGS OF THE DISTRICT JUDGE: GUNTUR
PRESENT: - Sri A. Hari Haranadha Sarma, B.Sc., LL.M., District Judge
DATED: 05 -05-2020.

Sub:-PUBLIC SERVICES – A.P.J.M.S – Permission to staff members in the unit of the District Judge, Guntur to retire from service on attaining the age of superannuation – Orders – Issued.

Ref: Office note and order thereon .

ORDER: -

The District Judge, Guntur is pleased to pass the following: -

Sri M. Pamulu, Senior Assistant, District Court, Guntur is hereby permitted to retire from service on attaining age of superannuation on the A.N. on 31-05-2020.

Sri J.Ch.Narasimha Murthy, Junior Assistant, I Addl. Senior Civil Judge's Court, Guntur who is working on deputation in the District Court, Guntur is hereby permitted to retire from service on attaining age of superannuation on the A.N. on 31-05-2020. The deputation of Sri J.Ch.Narasimha Murthy, Junior Assistant, I Addl. Senior Civil Judge's Court, Guntur to work in the District Court, Guntur is hereby cancelled. He shall join in the I Addl. Senior Civil Judge's Court, Guntur on the F.N. of 30-05-2020.

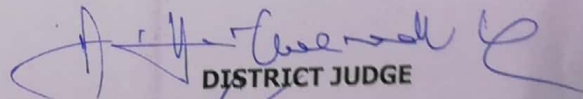
Sri Sk. Moulali, Process Server, Principal Senior Civil Judge's Court, Narasaraopet is hereby permitted to retire from service on attaining age of superannuation on the A.N. on 31-05-2020.

Sri S. Ranga Rao, Process Server, Principal Junior Civil Judge's Court, Mangalagiri, is hereby permitted to retire from service on attaining age of superannuation on the A.N. on 31-05-2020.

The above individuals are entitled for all retirement benefits as per rules.

The outstanding Government dues, Co-operative Society dues and any other dues for which the officers have given undertaking shall be recovered from their retirement benefits.

NECESSARY ENTRIES SHALL BE MADE IN THE SERVICE REGISTERS OF THE EMPLOYEES.


DISTRICT JUDGE

To
The individuals through proper channel.

Copy to
The Principal Senior Civil Judge, Narasaraopet .
The I Addl. Senior Civil Judge, Guntur
The Senior Civil Judge, Mangalagiri
The Principal Junior Civil Judge, Mangalagiri

Copy to:
The Senior Superintendent, Accounts Section, District Court, Guntur.

DIS - 1564
DT. 5-5-2020

PROCEEDINGS OF THE DISTRICT JUDGE: GUNTUR

Present: - Sri A. Hari Haranatha Sarma , B.Sc., LL.M. , District Judge.

Dated: 5 - 5 - 2020.

Sub:- Public Services – A.P.L.G.S. – Certain deputation in the cadre of Process Servers – Orders – Issued.

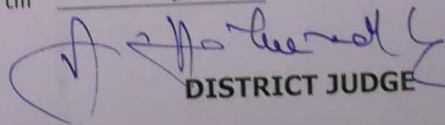
- Ref:-** 1) Proceedings of the District Judge, Guntur in Dis No.4742 dated 10.10.2019.
2) Proceedings of the District Judge, Guntur in Dis No.5440 dated 19-11-2019.
3) Proceedings of the District Judge, Guntur in Dis No.6164 dated 31-12-2019.
4) Proceedings of the District Judge, Guntur in Dis.505 dated 29-01-2020.
5) Notification of the Hon'ble High Court's in ROC.No.192/SO/ 2020 dated 26-03-2020.
6) Special Notice of the Principal District Judge, Guntur dated 26-03-2020.
7) Proceedings of the District Judge, Guntur in Dis.1530 dated 29-03-2020.
8) Notification of the Hon'ble High Court's in ROC.No.192/SO/ 2020 dated 21-04-2020.
9) Office note and order thereon.

ORDER:-

The District Judge, Guntur, is pleased to pass the following:-

In the proceedings reference 1st cited Sri N. Dasu, Process Server, X Additional District Court, Gurazala was deputed to work in the VI Additional Junior Civil Judge's Court, Guntur for a period of one month. Subsequently as per the proceedings reference 2nd cited the deputation of the individual is continued till 31-12-2019. Subsequently, as per the proceedings 3rd cited, the deputation of the individual continued till 30-01-2020. Subsequently, as per the proceedings 4th cited, the deputation of the individual extended till 31-03-2020. Subsequently, as per the proceedings 7th cited, the deputation of the individual extended till 30-04-2020. The Hon'ble High Court in the Notification vide reference 8th cited is pleased to suspend the Judicial and Administrative work of all Subordinate Courts in the State till 03-05-2020.

Therefore, in view of the above circumstances and administrative convenience the deputation of Sri N. Dasu, is hereby extended till 30.6.20


DISTRICT JUDGE

To
The individual through proper channel.
The X Additional District Judge(Fast Track Court), Gurazala
The VI Additional Junior Civil Judge, Guntur.

Dis. No. 1565
Dt. 5-5-2020